

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos.107 of 2015 and 117 of 2015

Dated: 16th August, 2016

In the matter of :

A.No. 107 of 2015

Haryana Power Purchase Centre & Anr.

... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

Appeal No. 117 of 2015

Lanco Amarkantak Power Ltd.

... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for **26th October, 2016.**

Court Master